

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA(CAA) NO.08/Chd/HP/2017

The Companies Act, 2013, Sections 230-232 read with Section 66 and other applicable provisions of the Act.

In the matter of:

A Scheme of Amalgamation
BETWEEN

Him Teknoforge Limited ... Applicant/Transferor Company

AND

Gujarat Automotive Gears Limited ... Applicant/Transferee Company

Present: Mr. Anil Kumar Aggarwal, Advocate for applicant-companies.

Learned counsel for the applicant-companies has filed two affidavits of Mr. Rajiv Aggarwal, Authorised Representative in respect of both the applicant-companies stating therein that there is no other Sectoral Regulator(s) in respect of the applicant-companies. The affidavits be taken on record. List the matter on 03.05.2017 for hearing.



(Justice R.P. Nagrath)
Member(Judicial)



(Deepa Krishan)
Member (Technical)

April 28, 2017
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